

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-206**  
IB-935/ND/2020

**IN THE MATTER OF:**

Oswal Minerals Ltd

....Applicant

Vs.

Hema Engineering Industries Ltd

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 27.10.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Saurabh Jain, Ms. Margaret Dsouza

For the Respondent

: Mr. Vikas Dutta, Mr. Siddharth Silwal and Mr. Ujjwal Magrich

**ORDER**

Mr. Vikas Dutta appeared on behalf of respondent. Mr. Saurabh Jain assisted with Mr. V. Balaji and Ms. Margaret Dsouza appeared on behalf of the petitioner. Ld. Counsel for the respondent submitted that the talks of settlement are going on between the parties and seeks 10 days' time for filing reply or settlement. On his request, two weeks' time is granted to file the reply or settle the matter. **List the case on 17.11.2020.**

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**